

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 4275
ANSWERED ON – 01/04/2026

SHRESHTA SCHEME

4275. DR. K. LAXMAN
SHRI LAHAR SINGH SIROYA
SHRI RYAGA KRISHNAIAH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of students admitted under the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA) since its revision for the period 2023–24 to 2025–26, along with the number of participating schools across States/UTs;
- (b) the details of modalities adopted for selection of students through the National Entrance Test for SHRESHTA (NETS) and the mechanism for allocation of seats in residential schools; and
- (c) the financial assistance provided under the scheme towards tuition, hostel facilities and other support services for students admitted in classes IX and XI?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) The number of students admitted and the number of participating schools/institutions across States/Union territories under Mode-I and Mode-II of the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA), for the period from 2023-24 to 2025-26, are at **Annexure-I** and **Annexure-II** respectively.
- (b) The Schedule Caste students having an annual family income up to 2.5 lakh and passed out of the classes VIII and X in the academic year immediately preceding the year of admission may appear in the National Entrance Test for SHRESHTA (NETS) examination for admission in class IX and XI respectively.

Allocation of seats in private residential schools is carried out through web-based counseling on the basis of merit in NETS and the preferences exercised by the candidates during counseling.

(c) Under Mode-I of SHRESHTA, financial assistance is provided towards tuition, hostel facilities and other support services for students admitted in Classes IX and XI till completion of education till Class XII. The class-wise amount of financial assistance provided per student per annum is as under:

Sr. No.	Class	Amount (in Rs.)
1.	IX	1,00,000
2.	X	1,10,000
3.	XI	1,25,000
4.	XII	1,35,000

In addition, if required, an amount up to 10% of the annual fee is provided separately for undertaking bridge course.

Annexure referred to in part (a) of Rajya Sabha Unstarred Question No.4275 to be answered on 01.04.2026

Details of number of students admitted under SHRESHTA Scheme, State/UT-wise from 2023-24 to 2025-26 :-

S. No.	State/UTs	Number of students					
		2023-24		2024-25		2025-26	
		Mode-I	Mode-II	Mode-I	Mode-II	Mode-I	Mode-II
1	Andhra Pradesh	438	509	682	472	807	500
2	Bihar	115	-	112	-	86	-
3	Chhattisgarh	231	-	324	-	361	-
4	Gujarat	29	-	31	98	36	100
5	Haryana	293	-	668	92	1039	100
6	Himachal Pradesh	56	-	72	-	82	-
7	Jharkhand	60	-	72	-	36	-
8	Karnataka	45	1115	69	1054	90	1358
9	Kerala	278	-	272	-	261	-
10	Madhya Pradesh	267	280	295	175	331	400
11	Maharashtra	120	2862	127	1624	88	3395
12	Orissa	128	1094	90	578	84	1187
13	Punjab	39	-	44	-	25	-
14	Rajasthan	783	1616	1263	1448	1540	1400
15	Tamil Nadu	292	-	312	-	267	-
16	Telangana	53	108	32	100	8	125
17	Uttar Pradesh	830	2881	1373	1920	1516	3149
18	Uttarakhand	53	131	60	100	48	100
19	West Bengal	10	308	4	168	4	560
20	NCT of Delhi	-	752	-	542	-	489
21	A & N Island	2	-	1	-	1	-
22	Puducherry	8	-	4	-	3	-
23	Assam	5	-	3	-	3	-
24	Manipur	-	25	-	-	-	175
	Total	4135	11681	5910	8371	6716	13038

Annexure-II

Annexure referred to in part (a) of Rajya Sabha Unstarred Question No.4275 to be answered on 01.04.2026

Details of participating schools/institutions under SHRESHTA Scheme, State/UT-wise from 2023-24 to 2025-26:-

Sr.No.	State/UT	2023-24		2024-25		2025-26	
		Number of schools (Mode-I)	Number of institutions (Mode-II)	Number of schools (Mode-I)	Number of institutions (Mode-II)	Number of schools (Mode-I)	Number of institutions (Mode-II)
1	Andhra Pradesh	8	6	11	5	11	5
2	Bihar	5	-	4	-	3	-
3	Chhattisgarh	7	-	8	-	9	-
4	Gujarat	1	1	1	1	1	1
5	Haryana	15	1	11	1	21	1
6	Himachal Pradesh	4	-	4	-	3	-
7	Jharkhand	4	-	3	-	2	-
8	Karnataka	1	13	2	14	2	14
9	Kerala	11	-	9	-	8	-
10	Madhya Pradesh	12	5	11	3	13	3
11	Maharashtra	5	38	4	37	2	34
12	Orissa	6	12	4	11	3	11
13	Punjab	3	-	4	-	2	-
14	Rajasthan	25	15	31	15	40	15
15	Tamil Nadu	16	2	14	2	11	2
16	Telangana	1	2	0	2	-	2
18	Uttar Pradesh	17	22	19	22	23	22
19	Uttarakhand	3	1	5	1	4	1
20	West Bengal	-	5	-	5	-	5
21	NCT of Delhi	-	5	-	5	-	5
22	A & N Island	-	-	-	-	-	-
23	Puducherry	-	-	-	-	-	-
24	Assam	-	6	-	6	-	6
25	Manipur	-	1	-	1	-	1
26	Meghalaya	-	2	-	2	-	2
	Total	144	137	145	133	158	130
